

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1496/2009

C.B.I.

Appellant(s)

VERSUS

MANINDER SINGH

Respondent(s)

(with appln. (s) for ex-parte stay)

Date : 19/08/2015 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Ms. Pinky Anand, ASG
Mr. Rana Mukherjee, Adv.
Mr. Kumar Parimal, Adv.
Mr. B.V. Balram Das, Adv.
Ms. Kritika Sachdeva, Adv.Mr. B. Krishna
Prasad, Adv.

For Respondent(s) Mr. K.K. Menon, Sr. Adv.
Mr. Tarunvir Singh Khehar, Adv.
Ms. Guneet Khehar, Adv.
Mr. Shankar Divate, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

Written submissions, if any, be filed within a week hence.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master

Signature Not Verified

Digitally signed by
Gulshan Kumar Arora
Date: 2015.08.21
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